

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 564 of 1996.

Tuesday this the 4th day of June 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S.R. Justin Raj,
Casual Mazdoor,
Vizhinjam P.O.,
Trivandrum District. .. Applicant

(By Advocate Shri Thomas Mathew)

Vs.

1. Assistant Superintendent of
Post Offices, Trivandrum,
East Sub Division,
Trivandrum, Pin.-695 005.

2. Chief Post Master General,
Kerala Circle,
Trivandrum. .. Respondents

(By Advocate Shri M.H.J. David J., ACGSC)

The application having been heard on 4th June 1996,
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is
entitled to be appointed as Extra Departmental Packer,
Kovalam in the light of A6 and A7 orders of the Director
General (Posts) and Chief Post Master General respectively.

Yet he feels that his claims will be overlooked and others appointed.

2. Standing Counsel for respondents submits that the claims of applicant will be considered on the basis of A8 representation and in the light of A6 and A7 orders. We record the submission. First respondent will pass a speaking order on A8 with specific reference to the applicability of A6 and A7 and communicate the same to applicant. No regular appointment will be made to the post in question till the expiry of seven days from the date of issue of the orders on the representation.

3. Original application is disposed of with the aforesaid directions. No costs.

Tuesday this the 4th day of June 1996.

P. V. Venkatakrishnan
P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List of Annexures

Annexure A6: True extract of letter No.17-141/88-EDC and Trg. dated 6.6.1988 of Director General, Department of Posts, New Delhi.

Annexure A7: True copy of letter of Rectt/27/1/iv dated 31-3-92 of Asst. Director (Recruitment) 2nd respondent's office.

Annexure A8: True copy of applicant's representation dated 18.5.96 to the 1st respondent.